

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1006
ANSWERED ON:12.08.2013
CORPORATE SOCIAL RESPONSIBILITY
Rawat Shri Ashok Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the public sector undertakings under the purview of the Ministry have been allocating funds for taking up projects under the Corporate Social Responsibility (CSR) scheme;
- (b) if so, the details of the total funds allocated and projects undertaken by these companies under this head during each of the last three years and the current year along with their present status thereof, company and State-wise;
- (c) whether the Government has laid down any specific norms regarding the utilisation of funds under the CSR particularly in backward and scheduled castes dominated areas and if so, the details thereof;
- (d) whether the complaints of gross irregularities in the awarding of contracts and execution of these projects has been received; and
- (e) if so, the details thereof along with the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- (a) Yes, Madam. The CSR activity is carried out by the CPSEs under this Ministry in accordance with DPE guidelines.
- (b) The funds allocated under the Corporate Social Responsibility scheme during the last three years and the current year by the PSUs under Department of Commerce are as under:-

	Rs. in crore			
PSU	2010-11	2011-12	2012-13	2013-14
MMTC	4.32	3.45	2.10	Nil
STC	3.00	1.69	0.49	0.54
PEC	2.00	2.20	2.10	2.20
STCL	Nil	Nil	Nil	Nil
ITPO	0.27	0.32	0.34	0.50
ECGC	1.53	2.26	4.99	6.00

The CSR activities undertaken by PSUs include projects related to health care, infrastructure development, education, mid-day meal scheme for poor children, water management, recycle of waste, fitment of Jaipur Foot/Limbs and Callipers to differently-abled patients/ amputees, natural calamities etc. The states covered under CSR activities are Delhi, Maharashtra, Himachal Pradesh, Punjab, Odisha, Karnataka, Assam, Jammu & Kashmir, Goa, West Bengal, Rajasthan, Gujarat, Haryana, Tamil Nadu and Uttarakand. Most of the projects undertaken during the current year are in progress.

- (c) The revised CSR Guidelines issued by DPE which are effective from 1st April 2013 make it mandatory for CPSEs to take up a major project on CSR in a backward district. The backward district is to be chosen from the list of backward districts identified by the Planning Commission for Backward Regions Grand Fund (BRFG).
- (d) No, Madam.
- (e) Does not arise.